## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 201 OF 2017 & IA NOS. 875, 514 & 861 OF 2017 AND 48 & 291 OF 2018

Dated: 28th February 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

BLA Power Pvt. Ltd. ...Appellant(s)

Vs.

State of Madhya Pradesh through Energy ...Respondent(s)

Department & Ors.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Buddy A. Ranganadhan

Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Aashish Bernard

Mr. Nitin Gaur

Mr. Paramahans for R-2

Mr. M.G. Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya Mr. Polkit Agrwal

Mr. Vikas Upadhyay for R-3

Ms. Mandakini Ghosh Ms. Ritika Singhal for R-6

## **ORDER**

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on <u>01.03.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor)
Technical Member